

DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 20.11.2008.

The Meeting No.28/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 20.11.2008 under the Chairmanship of Shri Anil Aggarwal, Jt. DGFT In his Chamber.

The Committee ratified the minutes of meeting held on 30.10.2008 & 06.11.2008

List of participants is annexed.

Case No 416 NC-VI Dt. 20.11.2008	M/s. L G W Ltd., Kolkata	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00159/AM09/DES.VI RLA File 02/24/40/0006/AM09		Lic No./Date 0210111143 dt. 07.04.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0-Hair Band (Made from Thermo-Poly-Urethanes (TPU)	63.725	M.T	11599543.13	286762.50 US\$
			Total	11599543.13	286762.50

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	
1	Thermo-Poly-Urethanes (TPU)	65.000	M.T	9859687.50	243750.00 US\$
			Total	9859687.50	243750.00

Position:

Decision: Deferred.

The case was considered by the NC as per agenda. It was noted that comment from C&PC is awaited. It was decided to remind C&PC and re-list the case on 18.12.2008

Case No 417 NC-VI Dt. 20.11.2008	M/s. Industrial Foams Pvt. Ltd., N. Delhi	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00136/AM09/DES.VI RLA File 05/24/40/0329/AM09		Lic No./Date 0510226077 dt. 25.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	61/0- PRE FABRICATED TELECOM SHELTER SIZE (4.0M X 3.0M X 2.9M) (INTERNAL) WITH CABLE LADDER PUF THICKNESS 80MM	100.000	Number	13244000.00	308000.00 US\$
			Total	13,244,000.00	308,000.00

Import Item (s) Details

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	73050000	PRE - COATED GALVANISED IRON COILS	100000.000	K.G	6020000.00	140000.00 US\$
2	39079900	PLOYOL	25340.000	K.G	2288202.00	53214.00 US\$
3	29191000	MDI (ISOCYNATE)	30000.000	K.G	3483000.00	81000.00 US\$
				Total	11,791,202.00	274,214.00

Position

Decision: Deferred.

The case was considered by the NC as per agenda. It was noted that the reply/information called for from the firm is still awaited. It was decided to remind the firm and to re-list the case on 18.12.2008

Case No 418 NC-VI Dt. 20.11.2008	M/s. Dr. Willmar Schwabe India Pvt. Ltd., Noida	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00111/AM09/DES.VI RLA File 05/24/40/0236/AM09		Lic No./Date 0510226077 dt. 25.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- GLOBULI (NON-MEDICATED) SUGAR	82800.000	K.G	37437688.80	565524.00 EURO
			Total	37,437,688.80	565,524.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BEET SUGAR	91080.000	K.G	5015138.04	74685.60 EURO
2	PAPER BAG SIZE 840 MM L X 360 MM DIA	3477.000	Number	595375.40	8866.35 EURO
			Total	5,610,513.44	83,551.95

Position

Decision: Withdrawn

Case is withdrawn.

Case No 419 NC-VI Dt. 20.11.2008	M/s. Alchem International Ltd., N. Delhi	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00135/AM09/DES.VI RLA File 05/24/40/0281/AM09		Lic No./Date 0510226028 dt. 22.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Silymarin Extract	1818.190	K.G	4471200.00	103500.00US\$
			Total	4471200.00	103500.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Crude Cardui Mariae Extract	2000.000	K.G	3888000.00	90000.00 US\$
			Total	3888000.00	90000.00

Position

Position Defined

Decision: Deferred.

The case was considered by the NC as per agenda. It was noted that comment from MSME (Food) is awaited. It was decided to remind MSME(Food) and to re-list the case on 18.12.2008

Case No 420 NC-VI Dt. 20.11.2008	M/s. Reliance Industries Ltd., Mumbai	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00150/AM09/DES.VI RLA File 03/95/40/00306/AM09		Lic No./Date 0310484118 dt. 27.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	62/09-C9 Plus 205	20000.000	MT	699995720.00	16241200.00 US\$
			Total	699995720.00	16241200.00 US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	Nantha	12000 000	MT	667188000 000	15480000 00

1	1440000.00	12000.000	144	667188000.000	15480000.00
			Total	667188000.000	15480000.00

Position

Decision: Deferred.

The case was considered by the NC as per the agenda. It was noted that the comment from C&PC/P&NG are awaited. It was decided to remind C&PC and P&NG and to re-list the case on 18.12.2008

Case No 421 NC-VI Dt. 20.11.2008	M/s. Reliance Industries Ltd., Mumbai	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00148/AM09/DES.VI RLA File 03/95/40/00396/AM09		Lic No./Date 0310484080 dt. 27.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	62/09-Crude C4 (Mix C4)	2000.000	MT	159840000.00	3700000.00 US\$
			Total	159840000.00	3700000.00 US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	Naptha	1428.000	MT	74027520.00	1713600.00US\$
			Total	74027520.00	1713600.00US\$

Position

Decision: Deferred

The case was considered by the NC as per agenda. It was noted that the comment from C&PC/P&NG are awaited. It was decided to remind C&PC and P&NG and to re-list the case on 18.12.2008

Case No 422 NC-VI Dt. 20.11.2008	M/s. Reliance Industries Ltd., Mumbai	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00149/AM09/DES.VI RLA File 03/95/40/444/AM09		Lic No./Date 0310484090 dt. 27.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	62/09-Crude C4 (Mix C4)	3000.000	MT	210622500.00	4950000.00US\$
			Total	210622500.00	4950000.00US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	Naptha	2142.000	MT	109370520.00	2570400.00US\$
			Total	109370520.00	2570400.00US\$

Position

Decision: Deferred.

The case was considered by the NC as per agenda. It was noted that comment from C&PC/P&NG is awaited. It was decided to remind C&PC and P&NG and to re-list the case on 18.12.2008

Case No 423 NC-VI Dt. 20.11.2008	M/s. Ficus Pax Pvt. Ltd., Bangalore	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00113/AM08/DES.VI RLA File 07/21/40/0865/AM08		Lic No./Date 0710054153 dt. 26.10.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	90/0-PACKING KIT LOGIQ3, PART No. 2333412	250.000	NUMBER	1100000.00	27812.90US\$
			Total	1100000.00	27812.90US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	TRIWAL 7 PLY HEAVY DUTY CORRUGATED BOARD 1500X4600	250.000	NUMBER	267709.22	6684.38US\$
			Total	267709.22	6684.38US\$

Position

Decision: Deferred.

The case was considered by the NC as per agenda. It was noted that comment from DIPP is awaited. It was decided to remind DIPP and to re-list the case on 18.12.2008

Case No 424 NC-VI Dt. 20.11.2008	M/s. S.M. HERBALS PVT. LTD., N. DELHI	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00133/AM08/DES.VI RLA File 05/24/40/00278/AM09		Lic No./Date 0510225760 DT. 19.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	62/0-CAMPTOTHECIN HPCL PURITY NLT 98.5% CAMPTOTHECIN	190.000	KG	117363000.00	2698000.00US\$
			Total	117363000.00	2698000.00US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	CRUDE CAMPTOTHECIN HPLC PURITY NLT 95% CRUDE CAMPTOTHECIN	200.000	KG	97440000.00	2240000.00US\$
			Total	97440000.00	2240000.00US\$

Position

Decision: Deferred.

The case was considered by the NC as per agenda. It was noted that comment from C&PC is awaited. It was decided to remind C&PC to expedite the comments and to re-list the case on 18.12.2008

Case No 425 NC-VI Dt. 20.11.2008	M/s. CHEMILL NUTRACEUTICALS PVT. LTD., MUMBAI	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00175/AM09/DES.VI RLA File 03/94/40/0637/AM09	Lic No./Date 0310488356 DT. 30.09.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	90/-GRIFFONIA SIMPLICIFOLIA DRY EXTRACTS 5-HTP 95%	2000.000	KG	6825000.00	150000.00US\$
			Total	6825000.00	150000.00US\$

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
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S.NO.	Import Item	Qty.	UOM	FOB (RS)	FOB (in currency of realization)
1	GRIFFONIA SIMPLICIFOLIA SEEDS	50000.000	KG	4550000.00	100000.00US\$
			Total	4550000.00	100000.00US\$

Position

Decision: Deferred.

The case was considered by the NC as per agenda. It was noted that comment from VVOF & Spice Board are awaited. It was decided to remind VVOF and Spice Board to expedite the comments and to re-list the case on 18.12.2008

Case No 426 NC-VI Dt. 20.11.2008	M/s. CRI LTD.,KOLKATA	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00584/AM08/DES.VI RLA File 02/24/40/0203/AM08		Lic No./Date 0210105956 dt. 13.11.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	61/0-Ballpen Tips, Made of Nickel Silver Wire 1.60 MM Dia ---Qty--98458167Nos. Norms fixed by DGFT, HQRs, N. Delhi Vide 01/80/50/137/AM06/DES.I dt. 19.8.05	98458.167	Thousand in Nos.	19680000.00	492000.00US\$
			Total	19680000.00	492000.00US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	Stainless Steel Wire, Dia 1.60MM	10000.000	KG	3880000.00	97000.00US\$
2	Tungsten Carbide Balls. Various Dia --- Qty. 99442750 in Nos.	99442.750	KG	2984000.00	74600.00US\$
			Total	6864000.00	171600.00

Position

Decision: Deferred.

The case was considered by the NC as per agenda. The representative of the DIPP present in the meeting handed over letter dated 20.11.2008 in which the following information are required to consider the case further :-

1. Detailed technical drawing with dimensions of export product.
2. Weight of export product.
3. Net weight of each of the imported and indigenous inputs, separately for the purpose of material balancing; &
4. Detailed calculations as to how the import of raw material proposed for import has been arrived at including the net weight of component to be manufactured out of the imported material.

It was decided by the committee to call for the above information from the firm and to re-list the case on 18.12.2008

Case No 427 NC-VI Dt. 20.11.2008	M/s. Ganga Rasanyan Pvt. Ltd., Kolkata	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/0042/AM09/DES.VI RLA File 03/94/40/0052/AM08		Lic No./Date 0310429901 dt. 18.05.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	62/0- Aromatic Solvent (Garasol 150) Boiling Range : Initial Boiling Point -Min 160C : Final Boiling Point -Max 230C: Aromatic %Min 98% Appearance -Water White	200.000	M.T	6952000.00	160000.00 US\$
2	62/0- Aromatic Solvent (Garasol 200) Boiling Range : Initial Boiling Point - Min 200C : Final Boiling Point -Max 310C : Aromatic%Min98% Appearance - water white to slight pale	200.000	M.T	6952000.00	160000.00 US\$
			Total	13,904,000.00	320,000.00

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	Heavy Aromatic Boiling Rang-Min Initial Boiling Point-150C Max Final Boiling Point-350C Appearance Pale-Dark Coloured Solvent	210.000	MT	5208735.00	118650.00US\$
2	Heavy Aromatic Boiling Rang-Min Initial Boiling Point-150C Max Final Boiling Point-350C Appearance Pale-Dark Coloured Solvent	210.000	MT	5208735.00	118650.00US\$
			Total	10417470.00	237300.00

Position

Decision: Deferred.

The case was considered by the NC as per agenda. It was noted that comment from C&PC (PC Divn)/P&NG are awaited. It was decided to remind C&PC and P&NG to expedite the comments and to re-list the case on 18.12.2008

Case No 428 NC-VI Dt. 20.11.2008	M/s. ENGLISH INDIAN CLAYS LTD., TRIVENDRUM	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00174/AM09/DES.VI RLA File 53/81/40/0004/AM09		Lic No./Date 5310006517 DT. 25.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	62/0-Processed and Calcined clays (Kaolin whether or nor calcined) Hyderated Aluminium Silicate (A12O3 2SiO3 2H2O)	2720.000	MT	37805635.00	876144.49US\$
			Total	37805635.00	876144.49US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	Hydros Sodium Hydro Sulphite	20400.000	KG	1693200.00	38701.71US\$
			Total	1693200.00	38701.71US\$

Position

Decision: Deferred.

The case was considered by the NC as per agenda. It was noted that the comment from C&PC is awaited. It was decided to remind C&PC to expedite the comments and to re-list the case on 18.12.2008

Case No 429 NC-VI Dt. 20.11.2008	M/s. Kirby Building Systems India Ltd., Medak	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00173/AM09/DES.VI RLA File 09/24/40/0225/AM09		Lic No./Date 0910035387 dt. 23.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	61/0-PRE-FABRICATED STEEL BUILDING	1.000	NUMBER	17200000.00	410012.00US\$
			TOTAL	17200000.00	410012.00

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	H.T. PLATES ASTM A 572M, GR.345	108.000	M.T	5778373.00	135801.94 US\$
2	H.R. COILS ASTM A570M, GR.340	72.000	M.T	3817077.00	89708.04 US\$
3	PLAIN / BARE GALVALUME ASTM A 792 M, GR.340/550, AZ-150	47.000	M.T	3100467.00	72866.45 US\$
4	PRE-PAINTED SHEETING COILS ASTM A 792 M GR.340/550, AZ 150	11.000	M.T	797347.00	18739.07 US\$
5	ROPE SEALING TAPE	25.000	Coil/Roll	1454.00	34.17 US\$

	As per Kirby Specifications				
6	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	45.000	Number	5681.00	113.52 US\$
7	SELF DRILLING AND TAPPING SCREWS & WASHERS 10-14X25MM 10-16X19MM	5500.000	Number	8246.00	193.79 US\$
8	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	1.188	M.T	68924.00	1619.84 US\$
9	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5 X 1000 X 3300MM AS PER KIRBY SPECIFICATIONS	116.000	Number	134734.00	3166.48 US\$
			Total	13,712,303.00	322,243.30

Position

Decision: Approved.

The case was considered by the NC as per agenda. The representative of DIPP handed over written comments vide OM dt. Dt. 20.11.2008. On the basis of the written comments, the committee decided to ratify the norms as under:-

S.No.	Export Item	Qty.	UOM
1	PRE-FABRICATED STEEL BUILDING Building-A Length: 25 Mtrs (C/C); Width: 10Mtrs (C/C);Eave Height: 4.5Mtrs clear; Net Weight 11MT Building-B Length: 200Mtrs (C/C); Width: 45Mtrs (C/C);Eave Height: 6.5Mtrs clear; Net Weight 243MT	1.000	NUMBER
			TOTAL

S.No.	Import Item	Qty.
1	Relevant H.T. PLATES ASTM A 572M, GR.345 4mm to 24mm thick	107.900MT (inclusive of 3% wastage)
2	Relevant H.R. COILS ASTM A570M, GR.340 1.75mm to	71.94MT (inclusive of 3% wastage)

2	2.5mm thick.	(inclusive of 0.75% wastage)
3	Relevant PLAIN / BARE GALVALUME ASTM A 792 M, GR.340/550, AZ-150 0.5 mm thick.	47.000M.T (inclusive of 0.75% wastage)
4	Relevant PRE-PAINTED SHEETING COILS ASTM A 792 M GR.340/550, AZ 150 0.5mm thick	11.000MT (inclusive of 0.75% wastage)
5	ROPE SEALING TAPE As per Kirby Specifications	25.000 Roll (weight 129Kgs) On net to net basis
6	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	45.000 Number (weight 400Kgs) On net to net basis
7	SELF DRILLING AND TAPPING SCREWS & WASHERS 10-14X25MM 10-16X19MM	5500.000 Number (weight 31Kgs) On net to net basis
8	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	1.188 M.T On net to net basis.
9	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5 X 1000 X 3300MM AS PER KIRBY SPECIFICATIONS	116.000 Number (Weight 990Kgs) On net to net basis

RLA may take consequential action as per policy/procedure.

Case No 430 NC-VI Dt. 20.11.2008	M/s. Kirby Building Systems India Ltd., Medak	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00172/AM09/DES.VI RLA File 09/24/40/0221/AM09		Lic No./Date 0910035386 dt. 23.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
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1	61/0-PRE-ENGINEERED BUILDING	1.000	NUMBER	20800000.00	495828.37US\$
			TOTAL	20800000.00	495828.37US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	H.T. PLATES ASTM A 572M, GR.345	210.000	M.T	11235710.00	264059.00 US\$
2	H.R. COILS ASTM A570M, GR.340	31.000	M.T	1643451.00	38624.00 US\$
3	PLAIN / BARE GALVALUME ASTM A792M, GR.340/550, AZ150	7.000	M.T	461753.00	10852.00 US\$
4	PRE-PAINTED SHEETING COILS ASTM A792M, GR.340/550, AZ150	13.000	M.T	942312.00	22146.00 US\$
5	50MM THICK INSULATION WITH FSK, L.DENSITY 10KG/Cu.m AS PER KIRBY SPECIFICATION	1973.000	Sq. meter	113864.00	2673.00 US\$
6	ROPE SEALING TAPE AS PER KIRBY SPECIFICATION	210.000	Coil/Roll	12212.00	287.00 US\$
7	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	40.000	Number	5064.00	119.00 US\$
8	SELF DRILLING AND TAPPING SCREWS & WASHERS 10-14X25MM 10-16X19MM	32000.000	Number	47954.00	1127.00 US\$
9	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	2.310	M.T	134033.00	3150.00 US\$
10	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X3300MM - AS PER KIRBY SPECIFICATIONS	30.000	Number	34848.00	819.00 US\$
11	WALL LIGHTS 2MM POLY CARBONDATE 1000X2X4140MM- AS PER KIRBY SPECIFICATIONS	32.000	Number	37614.00	884.00 US\$
			Total	14,668,815.00	344,740.00

Position:

Decision: Approved.

The case was considered by the NC as per agenda. The representative of DIPP handed over written comments vide OM dt. Dt. 20.11.2008. On the basis of the written comments, the committee decided to ratify the norms as under

S.No.	Export Item	Qty.	UOM
1	PRE-ENGINEERED STEEL BUILDING Length: 68Mtrs(O/O), Width: 25 Mtrs (O/O), Eave Height: 15 Mtrs Clear. (Net weight 296MT)	1.000	NUMBER
			TOTAL

S.No.	Import Item	Qty.
1	Relevant H.T. PLATES ASTM A 572M, GR.345 4mm to 24mm thick	209.800MT (inclusive of 3% wastage)
2	Relevant H.R. COILS ASTM A570M, GR.340 1.75mm to 2.5mm thick	30.97MT (Inclusive of 3% wastage)
3	Relevant PLAIN / BARE GALVALUME ASTM A792M, GR.340/550, AZ150 0.5mm thick	7.000M.T (inclusive of 0.75% wastage)
4	Relevant PRE-PAINTED SHEETING COILS ASTM A792M, GR.340/550, AZ150 0.5mm thick	13.000M.T (inclusive of 0.75% wastage)
5	50MM THICK INSULATION WITH FSK, L.DENSITY 10KG/Cu.m AS PER KIRBY SPECIFICATION	1973.000 Sq. meter (weight 11.345MT) On net to net basis
6	ROPE SEALING TAPE AS PER KIRBY SPECIFICATION	210.000 Roll (Weight 136Kgs) On net to net basis
7	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	40.000 Number (Weight 400Kgs) On net to net basis
8	SELF DRILLING AND TAPPING SCREWS & WASHERS 10-14X25MM 10-16X19MM	32000.000Number (weight 202Kgs) On net to net basis
9	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	2.310M.T On net to net basis.
10	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X3300MM - AS PER KIRBY SPECIFICATIONS	30.000Number (Weight 275Kgs) On net to net basis

	AS PER KIRBY SPECIFICATIONS	On net to net basis
11	WALL LIGHTS 2MM POLY CARBONDATE 1000X2X4140MM- AS PER KIRBY SPECIFICATIONS	32.000Number (Weight 672Kgs) On net to net basis

RLA may take consequential action as per policy/procedure.

Case No 431 NC-VI Dt. 20.11.2008	M/s. Lactose (India) Ltd., Mumbai	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00176/AM09/DES.VI RLA File 03/95/40/0587/AM09		Lic No./Date 0310488429 dt. 30.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	62/0-Lactose Monohydrate BP / Lactose BP / Lactose USP/Lactose EP	200.000	MT	9090000.00	202000.00US\$
			Total	9090000.00	202000.00US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	Edible Lactose/Refined Edible Grade Lactose/Lactose/Fine Grind Lactose Edible Grade/Ex Fine Grind Lactose Edible Grade	204.000	MT	8262000.00	183600.00US\$
			Total	8262000.00	183600.00US\$

Position

Decision: Deferred.

The case was considered by the committee as per agenda. It was noted that National Dairy Research Institute, Karnal, had earlier recommended vide their letter No. 7-2/DT/08 dated 23.9.2008 input output norms for Lactose proposed by Firm i.e. with 2% wastage in Advance Licence No. 0310451653 dated 27.11.2007. Committee decided to ratify instant case also with 2% wastage as under:-

<u>Export Item</u>	<u>Qty.</u>
Lactose Monohydrate BP/Lactose BP/Lactose USP/ Lactose EP	200MT
<u>Import Item</u>	<u>Qty.</u>

Edible Lactose/Refined Edible Grade Lactose/
Fine Grind Lactose Edible Grade/Ex Fine Grind Lactose
Edible Grade

204MT

RLA to take consequential action as per policy/procedure.

Case No 432 NC-VI Dt. 20.11.2008	M/s. Noronha Impex International, Kanpur	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00153/AM09/DES.VI RLA File 06/81/40/0004/AM09		Lic No./Date 0610014095 dt. 01.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	68/0-RE FURBISHED LADIES HAIR PINS	123800.00	NUMBER	1654270.00	38471.00US\$
			Total	1654270.00	38471.00US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	LADIES HAIR PINS (CONSISTING OF 4 GLASS CRYSTALS AND SILICON STOPPER, FITTED ON A METAL SHIFTED METALIC)	123800.00	NUMBER	1503882.00	34974.00US\$
			Total	1503882.00	34974.00US\$

Position

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Decision: Deferred.

The case was considered by the committee as per agenda. The committee noted that clarification has been sought from PC-IV(A) regarding the provisions whether only prime material is allowed under AL. Information is awaited. The committee, therefore, decided to remind PC-IV(A) and to re-list the case on 18.12.2008.

Case No 433 NC-VI Dt. 20.11.2008	M/s. A.R. THERMOSETS PVT. LTD., KANPUR	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/(83)/85/50/0996/AM08 RLA File 06/81/40/0009/AM08		Lic No./Date 0610012221 DT. 21.08.2007	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	62/0-BITUMEN EMULSION / MS / SS / RS GRADE	618.000	MT	9690240.00	230720.00US\$
			Total	9690240.00	230720.00US\$

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF
1	PETROLIUM BITUMEN	412.000	MT	5537280.00	131840.00US\$
			Total	5537280.00	131840.00US\$

			Total	553/280.00	131840.00US\$
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Position

Decision: Deferred

It was noted that PNG vide their OM No. R-11011/22/2008-Sup dated 25.7.2008 have requested for details of wastage at each stage of production with justification for the same. Firm was requested for the information vide letter dated 11.08.2008. Details have not been provided. It was decided that firm may be requested to furnish the requisite details required by PNG. To be re-listed on 08.01.2009

Case No 434 NC-VI Dt. 20.11.2008	M/s. A.R. THERMOSETS PVT. LTD., KANPUR	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/(87)/85/50/0871/AM07 RLA File 06/81/40/0019/AM07		Lic No./Date 0610011625 DT. 05.01.2007	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	62/0-BITUMEN EMULSION/MS/SS/RS GRADE	600.000	MT	8557000.00	182064.00US\$
			Total	8557000.00	182064.00US\$

S.No.	Import Item	Qty.	UOM	CIF (Rs)	CIF
1	PETROLIUM BITUMEN	400.000	MT	3933900.00	83700.00US\$
			Total	3933900.00	83700.00US\$

Position

Decision: Deferred

It was noted that PNG vide their OM No. R-11011/22/2008-Sup dated 25.7.2008 have requested for details of wastage at each stage of production with justification for the same. Firm was requested for the information vide letter dated 11.08.2008. Details have not been provided. It was decided that firm may be requested to furnish the requisite details, required by PNG To be re-listed on 08.01.2009.

Case No 435 NC-VI Dt. 20.11.2008	M/s. ADITYA BIRLA NUVO LTD., HOOGHLY	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00189/AM09 RLA File 02/24/40/190/AM09		Lic No./Date 0210119240 DT. 04.11.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	71/0-WOOL GREASE	222400.000	KG	20871057.00	453226.00US\$
			Total	20871057.00	453226.00US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	NON IONIC SURFACETANT/DETERGENT ALKYLPHENOL ETOXYLATE CLASS HYDRAPOL TN 450/TN450C	15568.000	KG	4366824.00	93408.00US\$
			Total	4366824.00	93408.00US\$

Position

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted by the committee that the hard copy of the application has not been received. It was decided by the committee that hard copy of the application may be called for from the RLA and relist the case on 18.12.2008

Case No 436 NC-VI Dt. 20.11.2008	M/s. ASIAN FOOD INDUSTRIES, KHEDA	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00191/AM09 RLA File 34/24/40/00141/AM09	Lic No./Date 3410022645 DT. 05.11.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	67/0-Corrandar Powder	550.000	MT	23294400.00	485300.000US\$
			Total	23294400.00	485300.000US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	Corriander Seeds	577.500	MT	19404000.00	404250.00US\$
			Total	19404000.00	404250.00US\$

Position

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted by the committee that the hard copy of the application has not been received. It was decided by the committee that hard copy of the application may be called for from the RLA and relist the case on 18.12.2008.

Case No 437 NC-VI Dt. 20.11.2008	M/s. Desai Brothers Ltd., Pune	Meeting No. 28/08 Dt. 20.11.2008	Status
HQ File No. 01/85/50/00190/AM09 RLA File 31/21/40/00258/AM09	Lic No./Date 3110035976 dt. 04.11.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	90/0-PICKLES, PAPAD, SPICES, PASTE READY TO EAT FOOD IN RETORABLE. POUCHES, SAUCES /	470000.000	Number	14100000.00	300000.00US\$

	TOMATO KETCHUP, CHUTNEY AND PRESERVES (Import item at Sl. No.1 & 2 Packing material allowed as per packing Policy and to be accounted in R.P. on net to net basis).				
			Total	14100000.00	300000.00US\$

S.No.	Import Item	Qty.	UOM	FOB (Rs)	FOB (in currency of realization)
1	STANDING TYPE MICROWAVEABLE RETORT POUCH MATERIAL COMP. ALOX-PET12/NY15/ CPP80 SIZE:140MM(W)X195MM(L) 35MM (B.G.)/PC PRINTING 2 COLORS.	350000.000	NUMBER	1534925.00	31325.00US\$
2	FLAT TYPE RETORT POUCH MATERIAL COMP. PET12/AL9/NY15/ CPP70 SIZE:150MM(W) X 190MM(L)/PC PRINTING PLAIN	120000.000	NUMBER	368676.00	7524.00US\$
			TOTAL	1903601.00	38849.00

Position

Decision: : Deferred.

The case was considered by the committee as per the agenda. It was noted by the committee that the hard copy of the application has not been received. It was decided by the committee that hard copy of the application may be called for from the RLA and re-list the case on 18.12.2008

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LIST OF PARTICIPANTS-NC VI MEETING No.28/AM09 HELD ON 20.11.2008

Sl.No	Name of the Officer	Designation	Department
1	Sh. Anil Agarwal	.Jt DGFT	DGFT

2.	Sh. Shaish Kumar	Indl. Adviser.	DIPP
3.	Sh. T.M Skaria	Dy. DGFT	DGFT
4.	Sh Raghu Nath	FTDO	DGFT